humanitarian supplies to Afghanistan and to provide Afghanistan with economic alternatives.

Mid-term report to UN Human Rights Council

2932. PROF. M.V. RAJEEV GOWDA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether India will be submitting a mid-term report to the United Nations Human Rights Council on the status of implementation of recommendations received during its third Universal Periodic Review (UPR);
- (b) whether efforts are being taken by Government to include Civil Society in the process of implementation and monitoring of UPR recommendations and the preparation of its next report for India's fourth UPR;
 - (c) if so, the details thereof; and
 - (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI V. MURALEEDHARAN): (a) No. India has been following the cyclical process for submission of Universal Periodic Review reports and did so in 2008, 2012 and 2017.

(b) to (d) Universal Periodic Review is an inter-governmental process. The draft national report is prepared in consultation with relevant Ministries and Departments. Thereafter, it is put online for public comments and feedback before finalisation. Civil society representatives are also consulted in this process.

Repatriation of persons from Kuwait

- 2933. SHRI T.G. VENKATESH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether Government is aware that large number of persons who have gone to Kuwait are struggling to come back to India;
 - (b) if so, the details thereof;
- (c) whether State Government of Andhra Pradesh has sought any interference of the Ministry to bring them back to Andhra Pradesh, if so, the details thereof; and